

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVI KUMAR DURAISAMY - MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	CA No. 185 of 2017 in
COMPANY PETITION/APPLICATION NO.	CP No.55/2008
NAME OF THE COMPANY	BEML Midwest & Others
NAME OF THE PETITIONER(S)	BEML Limited
NAME OF THE RESPONDENT(S)	BEML Midwest & Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Srisanga	Advocate		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Inti. Venkateswarlu	Advocate		

Sl. No. 17

Date of Hearing: 15.11.2017

CA No. 185 of 2017 in CP No. 55 of 2008

M/s. BEML Midwest & Others

ORDER

Heard Shri. S. Sriranga, learned counsel for the petitioner and Shri. Inti. Venkateswarlu, learned counsel for the Respondent No.2. The tribunal already expressed a view that CA & CP will be heard together.

Post the case on 30.11.2017 under caption for orders.



Member (Technical)



Member (Judicial)